COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 292 OF 2016

Dated: 8th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Utkal Alumina International Ltd. Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Syed Shahid Husain Rizvi

Counsel for the Respondent(s) : Mr. G. Umapathy

Mr. Rutwik Panda

Mr. Anshu Malik for R-1

Mr. R. K. Mehta

Ms. Himanshi Andley for R-3

<u>ORDER</u>

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on 30.05.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

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